

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	TP 70/16	Hearing	397/ 398	Murugayah Kanapasthy & 2 Ors. Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK 99001 53344 consult@nslaw.in	Counsel for respondents 1 company	Rajasekhar
2.	U. LAKSHMOJI RAO 94483 13483.	SELF	U. Lakshmoji Rao
3.	SREENIVASA RAO NUKALA 09440620970	SELF	S. Sreenivasa Rao

Counsel for petitioner is present. I.A. No.57/2017 is taken up today. Counsel for respondent in I.A. No.57/2017 who is the petitioner in the main petition requested time to file objections in I.A. No.57/17. Further, counsel informed that the objections are ready, but he needs some tie to file in the Registry. List it for hearing on I.A. No.57/2017. In the meantime, counsel to file objections on I.A. No.57/2017 and serve a copy on the counsel for applicant.

List it on 20.07.2017.

  
MEMBER (J)

  
MEMBER (T)